

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 109
(IB)-2721(ND)2019
IA/340,364/ND/2021

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 09.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P Nagesh and Mr. Ravi Kumar Advocates in IA-340/2021,
Mr. Ankit Agarwal Advocates
For GWA : Mr. Sumant Batra & Niharika Sharma, Advocates
For the IRP : Mr. Kumar Shashank, Ms. SonalAlagh, Advocates
For the Orris : Mr. Vaibhav Gaggar, Ms.Sumedha Dang, Mr. Rohan
Khatana, Advocates

ORDER

IA-340, 364/ND/2021:

Due to the technical glitch at the NCLT website, the DMS cannot be opened and documents cannot be perused by the Bench for hearing the applications.

Matter adjourned to **19.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

